Date of Order	Orders
27/1/94  Andrew 12/24	Sh. V. S. Guejar counsel Sh. V. S. Guejar counsel for segund. Heard.
	MA for respondences  JOANO. 735 88, which was  dismissed in default on 7/1; 94  is allowed and the OA is restored
Lynan Lynan	to its original position.  OA may be listed for hearing on the listed 10/2/94.
	(O. P. Sharma)  Gopal Krishna  Administrative Member (Judl.)